

November, 1991 followed by the remaining three units at an interval of six months each thereafter.

Delay in the allotment of Industrial sheds by the DSIDC

2134. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Delhi State Industrial Development Corporation has failed to allot industrial sheds constructed over 15 years back; and

(b) if so, what are the details of the vacant sheds constructed for over 15 years, 10 years and 5 years back and the reasons for which these could not be allotted to the intending entrepreneurs?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) No Sir. According to Delhi Administration, the DSIDC had allotted all the sheds constructed by it but some entrepreneurs failed to take possession.

(b) According to Delhi Administration, at present, there are 12 vacant sheds as per details given below:—

(i) Constructed over 15 years : 7 sheds

(ii) Constructed over 10 years : 5 sheds

(iii) Constructed over 5 years : Nil

The reasons for which these could not be allotted are as under:—

(i) Seven vacant sheds constructed over 15 years were offered for allotment to the selected entrepreneurs during the years 1974 to 1977

but the entrepreneurs did not accept the offer.

(ii) Out of 5 sheds constructed over 10 years, 2 sheds are under litigation and the remaining 3 sheds were earlier not vacant as these were being used by the Corporation.

Comprehensive gas use policy

2135. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a comprehensive gas use policy with a ten year perspective has been or is being worked out; and

(b) if so, what steps have so far been taken in that direction; and what progress has been made in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) Yes, Sir. The parameters of the comprehensive gas use policy are currently under examination.

World Bank Loans for Power Generation

2136. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether World Bank has sanctioned two loans to strengthen the electrical power networks in northern India and in Bombay, including improvement in efficiency of power-supply and elimination of transmission losses;

(b) if so, what are the details of the schemes to be financed therewith; and